

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**Subject:-Transfer and posting of Civil Judges (Senior Division) and adjustment of newly promoted Adhoc Civil Judges (Senior Division).**

**ORDER**

**No:-/428 of 2024/RG**

**Dated:- 19.09.2024**

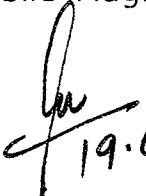
In the interest of administration and smooth functioning of the judicial work, the following transfers and postings of Civil Judges (Senior Division) and adjustment of newly promoted adhoc Civil Judges (Senior Division), are hereby ordered:-

1. Shri Surinder Kumar Thapa, Special Mobile Magistrate, Kathua is transferred and posted as Sub Judge, Surankote vice Shri Shri Junaid Imtiyaz Mir;
2. Shri Manzoor Hussain, Sub Judge, Baramulla is transferred and posted as Chief Judicial Magistrate, Handwara vice Shri Mudasar Farooq;
3. Ms. Pooja Raina, City Judge, Jammu is transferred and posted as Special Mobile Magistrate, Udhampur vice Shri Slahuddin Ahmad;
4. Ms. Pooja Gupta, Sub Judge, Jammu is transferred and posted as Secretary DLSA, Reasi against the available post;
5. Ms. Fariqa Nazir, Chief Judicial Magistrate, Kargil is transferred and posted as Special Mobile Magistrate, Pulwama against the available post;
6. Shri Slahuddin Ahmad, Special Mobile Magistrate, Udhampur is transferred and posted as Secretary DLSA, Kishtwar against the available post;
7. Shri Mudasar Farooq, Chief Judicial Magistrate, Handwara is transferred and posted as Secretary DLSA, Pulwama vice Shri Zahoor Ahmad Ganaie;
8. Shri Sunil Kumar, Sub Judge, Katra is transferred and posted as Sub Judge, Jammu vice Ms. Pooja Gupta;
9. Shri Zahoor Ahmad Ganaie, Secretary DLSA, Pulwama is transferred and posted as Special Mobile Magistrate, Trehgam against the available post;
10. Shri Junaid Imtiyaz Mir, Sub Judge, Surankote is transferred and posted as Judge Small Causes Court, Srinagar against the available post;
11. Shri Wangial Tsering, Special Mobile Magistrate, Kargil is transferred and posted as Chief Judicial Magistrate, Kargil vice Ms. Fariqa Nazir;

12. Shri Majid Farooq Mir, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Sub Judge, Baramulla vice Shri Manzoor Hussain;
13. Shri Mohammad Ishtiyag Alam Baba, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Forest Magistrate, Srinagar against the available post;
14. Shri Javed Ahmad Parray, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Secretary DLSA, Baramulla against the available post;
15. Ms. Kamiya Singh Andotra, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Secretary DLSA, Kathua against the available post;
16. Shri Imran Haneef Khan, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Special Mobile Magistrate, Baramulla against the available post;
17. Ms. Rimpi Rani, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Special Mobile Magistrate, Bhandarwah against the available post;
18. Shri Babar Hussain, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Secretary DLSA, Ganderbal against the available post;
19. Shri Rifaqat Hussain, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Secretary DLSA, Poonch against the available post;
20. Shri Easar Ul Nabi, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Special Mobile Magistrate, Budgam against the available post;
21. Shri Ch. Ghulam Murtaza, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as City Judge, Jammu vice Ms. Pooja Raina;
22. Shri Sidhant Vaid, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Sub Judge, Katra vice Shri Sunil Kumar;

23. Ms. Amandeep Kour, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Special Mobile Magistrate, Kathua vice Shri Surinder Kumar Thapa;
24. Ms. Shama Sharma, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Secretary DLSA, Rajouri against the available post;
25. Ms. Priyanka Mahajan, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Secretary DLSA, Ramban against the available post; and
26. Ms. Masarat Jabeen, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1340/RG/GS dated 30.08.2024, is posted as Special Mobile Magistrate (PT&E), Srinagar against the available post.

**By Order**


  
19.09.24.

**(Shahzad Azeem)**  
**Registrar General**  
**Dated:- 19.09.2024**

**No:- 42599-607 /RG/GS**

**Copy to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
..... for kind information of their Lordships;
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Jammu/Srinagar;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Member Secretary, J&K and Ladakh Legal Service Authority;
9. All Principal District and Sessions Judge, UTs of J&K and Ladakh
10. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K;
11. Secretary to Government, Department of Law & Justice, UT of Ladakh;
12. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh;
13. Concerned Officers \_\_\_\_\_;
14. Director Finance, High Court of J&K and Ladakh, Srinagar;
15. Accounts Officer, High Court Wing Jammu/Srinagar;  
..... for information and necessary action.
16. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court;
17. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same; and
18. Order File.

  
19.09.24.

**Registrar General**